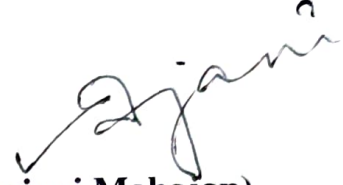


MODIFIED DUTY ROSTER

In partial modification of the Order No.28/CMM/Rouse Avenue District Court/DR/2022/12972-C to 13032-C Dated, 28/04/2022, **Sh. Harjeet Singh Jaspal, Ld. ACMM-04, RADC** shall look after the work of Duty MM on **08.05.2022 (Sunday)** instead of **Ms. Vidhi Gupta Anand, ACMM-01, RADC**



(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Order No.29/CMM/RADC/DR/2022 ^{14063-14087-C} Dated, 06/05/2022

Copy forwarded for information and necessary action to:

- 1.The Ld. Registrar General, Hon'ble High Court of Delhi.
- 2.The Ld. District & Sessions Judge, (HQs), Delhi.
- 3.The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 6.The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7.The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 8.The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9.The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.

10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.



(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi. 06.05.2022